

(f) whether apprenticeship is open for general public; and

(g) if so, the mode of their selection?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):

(a) The printing presses under the control of the Ministry are located as follows: Delhi—3; Calcutta.—2; Simla.—1; Nasik.—1; Aligarh.—1; Nilokheri.—1.

(b) Yes, Sir.

(c) In the main Press at Calcutta and New Delhi.

(d) The figures vary from year to year. Before the War, one apprentice used to be recruited every year, but during the war, recruitment was suspended. Since then one apprentice was recruited in 1948, two in 1949, two in 1951 and four in 1952.

(e) The candidates have to be graduates in the age group of 17-22 years and the period of training is 4 years, which can be reduced to 3 in the case of industrial employees already working in the presses.

(f) Yes, Sir.

(g) The selection is made by the Controller of Printing and Stationery after inviting applications through advertisement.

LICENCES UNDER THE INDUSTRIES (DEVELOPMENT AND REGULATION) ACT

845. Shri K. C. Sodhia: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of applications for licences under the Industries (Development and Regulation) Act, 1951 during the current year;

(b) the number of applications for loan from the Industrial Finance Corporation and the amount of loan sanctioned for each; and

(c) the number of schemes involving foreign collaboration that were examined by the Development Wing and ultimately sanctioned?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) 490.

(b) The Industrial Finance Corporation is under the control of the Ministry of Finance to whom the question might be addressed.

(c) 32.

SECOND FIVE YEAR PLAN

846. Shri Achuthan: Will the Minister of Planning be pleased to state:

(a) whether the Travancore-Cochin Government have submitted various schemes for inclusion in the Second Five Year Plan; and

(b) if so, the nature of the schemes and the total amount involved in each case?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). So far only outline proposals for irrigation and power schemes to be considered for inclusion in the second five-year plan have been received from the Government of Travancore-Cochin. A statement of these schemes is laid on the Table of the Sabha. [See Appendix V, annexure No. 76.]

N. E. S. PROGRAMME

847. Shri Bheekha Bhat: Will the Minister of Planning be pleased to state:

(a) whether there is any proposal to select backward regions from Scheduled areas in various States for National Extension Service Programme; and

(b) if so, whether Government propose to lay on the Table of the House a list of the names of such regions?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). Selection of areas for location of